

ITEM NO.13

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1109/2024

STATE OF U.P THR CBI

Appellant(s)

VERSUS

ISHWAR CHANDRA AGARWAL & ANR.

Respondent(s)

Date : 06-02-2025 This appeal was called on for hearing today.

For Appellant(s) :

Ms. Gargi Khanna, Adv.
Mr. Mukesh Kumar Maroria, AOR

For Respondent(s) : Mr. Abhishek Kumar Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent No. 1 has already filed counter affidavit.

Despite service of notice on respondent No. 2, there is no appearance on his behalf.

Photocopies of Original records from High Court and Trial Courts have been received. Let the soft copies of the same be provided to Ld. Counsels for both the parties in light of Circular F.No.01/Judl./2025, dated 10.01.2025.

The matter be processed for listing before the Hon'ble Court, as per rules.

SUJATA SINGH
Registrar

MG